

Government of Jammu and Kashmir
Revenue Department, Civil Secretariat
J&K, Jammu/Srinagar

Notification,
Jammu, 15th February 2022

S.O. 64 In exercise of the powers conferred by Section 6 of the Registration Act, 1908 (Act No. 16 of 1908), and in partial modification of S.O 06 dated 7th January, 2021, the Government hereby appoints the following officers to exercise the powers of Sub Registrar(s) under the said Act within the jurisdiction indicated against each:

S.No.	District	Designation	Jurisdiction
1	Anantnag	Sub Registrar Anantnag	Tehsils Anantnag, Mattan and Shangus.
2	Kulgam	Sub Registrar Kulgam	Tehsils Devsar, Frisal, Kulgam, Qaimoh, Pahloo and Yaripora.

This notification shall be deemed to have come into force w.e.f 07.02.2022.

By order of the Government of Jammu and Kashmir.

Sd/-
(Vijay Kumar Bidhuri) IAS
Commissioner/Secretary to Government
Dated: 15.02.2022

No: Rev-Regt/4/2022(131427)

Copy to the:-

1. Additional Chief Secretary, Finance Department.
2. Additional Chief Secretary), Health & Medical Education Department.
3. Financial Commissioner (Revenue) J&K
4. Principal Secretary to the Lieutenant Governor.
5. All Principal Secretaries to the Government.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. All Administrative Secretaries to the Government.
8. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
9. Secretary to the Government Department of Law Justice and Parliamentary Affairs.
10. Divisional Commissioner, Kashmir / Jammu.
11. All Heads of Department
12. All Deputy Commissioners.
13. Director Information, J&K.
14. Director, Archives, Archaeology and Museums, J&K.
15. General Manager, Government Press, Jammu / Srinagar.
16. Concerned Officers.
17. Private Secretary to Advisor (B) to Lieutenant Governor.
18. Private Secretary to the Chief Secretary.
19. Private Secretary to Commissioner Secretary to the Government, Revenue Deptt.
20. Incharge Website Revenue.


(Surjeet Singh)
Under Secretary to the Government

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